

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 94/GT/2016

Dated: 18.11.2016

To

Shri P.C.Burman
General Manager (Commercial)
North Eastern Electric Power Corporation Ltd.
Brookland Compound, Lower New Colony
Shillong- 793003

Subject: Determination of generation tariff of Agartala Gas Turbine Combined Cycle Power Plant (135 MW), Stage-II for the period from COD (29.7.2015) to 31.3.2019.

Ref: (i) Your letter no. NEEPCO/ED/COMML/T-13/2016-17/556 dated 10.11.2016
(ii) RoP dated 24.10.2016 in Petition No. 94/GT/2016

With reference to your letter on the above mentioned subject, I am directed to inform you that your request for exemption as regards filing of PG Test Report has been approved by the Commission, as under:

- (a) E-filing of PG Test Report and submission of 4 hard copies of the same.
- (b) Upload the PG Test Report on NEEPCO's website with information to all respondent beneficiaries.

The additional information including the above sought in respect of all other issues vide RoP dated 24.10.2016 shall be filed at the earliest.

-Sd/-
B. Sreekumar
Deputy Chief (Law)